



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-169/NCLAT/CHN BEN/2026

Dated: 16th Sept 2026

NOTICE

Please take notice that the following matters of Chennai Bench to be listed on 25.09.2026 will not be taken up on that day. The next date of hearing in the matters is **28.09.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
2.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2

By order of Hon'ble Member (Judicial)

Chennai Bench

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